

गया, इस में सी० पी० एम० के लोगों का हाथ है। सी० पी० एम० वाले वैसे तो चुनाव जीत नहीं सकते हैं इसलिए वे ऐसी घटनाएं करा कर ला लेसनेस फैला रहे हैं। मैं आपके माध्यम से सरकार से अनुरोध करता हूँ कि इस पर सदन में बहस कराएँ।
(*व्यवधान*)

DR. SUBRAMANIAM SWAMY (Bombay North East): Sir, I would like to know Government's reaction to major international events like the Israeli pull-out from Sinai and the Falkland crisis. The Government should come forward with a statement indicating their reactions.

(*Interruptions*)

PROF. SATYASADHAN CHAKRABORTY (Calcutta South): I want to draw your attention to one important aspect. On the last occasion you said you will look into it. Harijans are being attacked every day. What way do you suggest? What other measures can be taken?

(*Interruptions*)

MR. SPEAKER: There is no bar on discussion. I will allow whatever discussion I please.

PROF. SATYASADHAN CHAKRABORTY: Government does not come out with a statement or anything.

MR. SPEAKER: Papers Laid. Shri Jagan Nath Kaushal.

श्री आर० एन० राकेश (चैल): अध्यक्ष महोदय, गढ़वाल में चुनाव डिक्लेअर हो गया है। वह डिक्लेअर हो जाने के बाद देहरादून में कांग्रेस आई के...

(*व्यवधान*)

MR. SPEAKER: Order please. Shri Jagan Nath Kaushal. Papers Laid.

(*Interruptions*)**

MR. SPEAKER: No, No. Not allowed. Don't record. Only Papers Laid. Shri Kaushal.

12.03 hrs.

PAPERS LAID ON THE TABLE

REPORT OF MONOPOLIES AND RESTRICTIVE TRADE PRACTICES ACT, 1969

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): I beg to lay on the Table a copy of the Report (Hindi and English versions) under section 22 (3) (b) of the Monopolies and Restrictive Trade Practices Act, 1969 in the case of Messrs Schrader-Scovill Duncan Limited, Bombay in respect of the proposal for the manufacture of various items of Pneumatic Equipment together with letter dated the 23rd March, 1982 from Government to Messrs Schrader-Scovill Duncan Limited, Bombay and the explanatory note on the Report, under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969. [*Placed in Library. See No. LT-4013/82*].

REVIEW ON AND ANNUAL REPORT OF INDIAN DRUGS AND PHARMACEUTICALS LTD., GURGAON

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 1980-81.
- (2) Annual Report of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-4014/82*].